

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 51 of 2015 (SZ)**

Applicant(s)  
V. Manickam,  
Koothampalayam,  
Namakkal District.

Respondent(s)  
Vs. The Secretary TNPCB,  
Chennai and 5 others.

Legal Practitioners for Applicant(s)  
M/s. S. Arunachalam Associates

Legal practitioners for respondent(s)  
Mrs. H. Yasmeen Ali for R-1 & R-3  
M/s.E.Manoharan for R2 and R4  
M/s. M.K. Subramanian &  
P. Velmani for R-5  
Mr. S. Diwakar for R6

| Note of the Registry | Orders of the Tribunal  |
|----------------------|---|
| Order No. 1          | <p>Date: 13<sup>th</sup> July, 2017</p> <p>The application is listed for final arguments</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 22.08.2017</p> <p style="text-align: right;">.....J.M.<br/>(Justice M.S. Nambiar)</p> |